

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated 13th November, 2017.

No. HCM.II/184/2015-Estt/4115: On the recommendations of the High Court of Meghalaya, the Governor of Meghalaya having been pleased to issue the Notification No. LJ(A)/23/85/Pt./364 dated 13th November 2017 promoting the following Grade-II Judicial Officers as Grade-I Judicial Officers on *ad hoc* basis, the Chief Justice of the High Court of Meghalaya, in exercise of powers under Rule 7(B) of the Rules of High Court of Meghalaya, 2013 is pleased to post the promotee Judicial Officers as follows:

Sl. No.	Name	Present Posting	New Posting
1.	Shri Balaram Joshi	Chief Judicial Magistrate, Nongstoin	Judge, Motor Accident Claims Tribunal, Tura
2.	Smti. Barisuk Khriam	Chief Judicial Magistrate, Shillong	Judge, Motor Accident Claims Tribunal, Nongpoh
3.	Smti. Dashalene R. Kharbteng	Assistant Sessions Judge, Shillong	Judge, Motor Accident Claims Tribunal, Shillong
4.	Shri Marba Skhemlon	Chief Judicial Magistrate, Williamnagar	Additional Sessions Judge, Shillong

The above named Judicial Officers shall join their respective place of posting/transfer within seven days from the date of issuance of this Notification.

By Order,

REGISTRAR GENERAL

Memo.No. HCM.II/184/2015-Estt/ 4115 A Dated Shillong the 13th November, 2017.

Copy for information to:

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
4. The Secretary to the Government, Law Department, Shillong with a request to issue necessary notifications as per applicable Acts, Rules and Regulations, etc.
5. The Accountant General (A&E), Shillong.
6. The Treasury Officer, Shillong/Tura/ Jowai/Williamnagar.

7. The District & Sessions Judge, Shillong/ Jowai/ Tura/ Williamnagar.
8. Shri Balaram Joshi, Chief Judicial Magistrate, Nongstoin
9. Smti. Barisuk Khriam, Chief Judicial Magistrate, Shillong
10. Smti. Dashalene R. Kharbteng, Assistant Sessions Judge, Shillong
11. Shri Marba Skhemlon, Chief Judicial Magistrate, Williamnagar
12. The Director, Printing and Stationery, Shillong for publication of the Notification in the next issue of the gazette.
- ✓ 13. The System Analyst, High Court of Meghalaya for uploading the same in the official web site.
14. Office file.


REGISTRAR GENERAL